

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI.

CP 44/99
in OA 2716/1997

(2)

New Delhi this the 12th day of April, 1999.

Hon'ble Shri S.R. Adige, Vice Chairman (A)
Hon'ble Smt. Lakshmi Swaminathan, Member (J)

In the matter of

Arun Kumar Pathak
S/O Sh. Sahdev Pathak,
R/O T-30/24, Railway Colony,
Minto Bridge, New Delhi-2

..Applicant

(By Advocate Shri U. Srivastava)

Versus

1. Sh. S. P. Mehta,
General Manager, Northern Railway,
Baroda House, New Delhi.
2. Sh. S. C. Mittal,
Dy. C. P. O. (Hq.),
Northern Railway, HQ Office,
Baroda House, New Delhi.

.. Respondents.

(By Advocate Mrs. Meera Chhibber)

O R D E R (ORAL)

(Hon'ble Shri S.R. Adige, Vice Chairman (A)

Shri Srivastava states that the Tribunal's order
dated 5.11.98 in OA 2716/97 has been fully complied with.

Under the circumstances CP 44/99 is dismissed and
notice issued to the alleged contemnors are discharged.

Lakshmi Swaminathan
(Smt. Lakshmi Swaminathan)
Member (J)

S.R. Adige
(S.R. Adige)
Vice Chairman (A)

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